

F.No. J-11017/24/2016-Judicial  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhawan, New Delhi,  
Dated 20<sup>th</sup> January 2017


**ORDER**

The President is pleased to engage following Advocates as Sr. Panel Counsel / Addl. Central Govt. Standing Counsel for conducting Central Government litigation (except the cases of Railways & Income Tax Department) before the courts as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

Name	Address & Mobile Number	Enrollment No.
<b>High Court of Orissa Senior Panel Counsel</b>		
SAROJ KUMAR DAS	3/C-270, Sector – 9, At/P. O.– Markat Nagar, Cuttack – 753014. Mob: 09338108639 Phone: 0671-2505604 (FAX)	O-642-1984
<b>Central Administrative Tribunal, Cuttack Bench Additional Central Govt. Standing Counsel</b>		
LALATENDU JENA	Jhanjirimangala, Cuttack-753009 (Odisha). Mob: 94391-64605, 8763985035 Phone 0671-2349510	O-062-1989

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 26(I)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(R. K. Srivastava)  
Deputy Legal Adviser

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Anup Kumar Bose, Assistant SGI, High Court of Orissa, Cuttack.
3. The Registrar, High Court of Orissa, Cuttack.
4. Shri Saroj Kumar Das, Sr. Panel Counsel at the address as mentioned herein above.
5. Shri Lalatendu Jena, Addl. CGSC, at the Address as mentioned above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.

  
for Section Officer (Judicial)